

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 102 of 2016

Dated: 13th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Hindustan Petroleum Corporation Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri a/w
Mr. Satyanarayana
Mr. U.N. Murthy (Reps.)

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of the Respondent.

List the matter on **20.05.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**